

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S  
C I V I L A P P E A L N O ( s ) . 6 6 7 O F 2 0 0 1

GOVT. OF A.P.

Appellant (s)

VER SUS

N.LA X M A N & O R S

Respondent(s)

(With office report for directions)  
W I T H C . A . N O . 6 6 8 / 2 0 0 1  
(With office report for directions)

Date: 27 / 0 1 / 2 0 0 9 This Appeal was called on for hearing today.

CORAM :  
HON' B L E M R . J U S T I C E R . V . R A V E E N D R A N  
( I N C H A M B E R S )

For Appellant(s)  
Mr.T.V.George, Adv.

Mr. K. Ra m Ku m a r , Adv.

For Respondent(s)  
Mr. Anupam Lal Das, Adv.

UPON hearing counsel the Court made the following  
O R D E R

None appears for the petitioner.

Fin ally four weeks' time is granted to take steps as per office  
report.

( Ravi P. Verm a )  
Court Master

( Anand Singh )  
Court Master